HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

No. 351 /Confdl./2025 II-2-72/2001 (Part-VI) Bilaspur, dated the $\frac{02}{\sqrt{05}}/2025$

Pursuant to issuance of revised appointment order no. 1622/1223/21-B/C.G./2025 dated 15.04.2025 by the State Government in accordance with the revised select list dated 24.01.2025 of Civil Judge (Entry Level) Examination-2020 issued by the Chhattisgarh Public Service Commission in compliance with the order dated 02.01.2025 passed by the Hon'ble High Court of Chhattisgarh, in W.P. (S.) nos. 4812/2021 and 5879/2021, the seniority of Ku. Khushboo Jain, III Civil Judge Junior Division, Mahasamund is hereby redrawn and is placed below the name of Ku. Pooja Mandavi, I Civil Judge Junior Division, Sitapur and above the name of Ku. Soumya Rai, Civil Judge Junior Division, Keshkal in the gradation list of Civil Judges Junior Division, on notional basis.

BY ORDER OF THE HIGH COURT

(K. VINOD KUJUR) REGISTRAR GENERAL

Endt. No. 352 /Confdl./2025 II-2-72/2001 (Part-VI)

Copy forwarded to: -

1) Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

2) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

3) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

4) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

5) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.

6) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

7) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

8) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

9) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

10)Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

11)Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

12)Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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13) Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

14) Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of

Chhattisgarh, Bilaspur for information of his Lordship.

15)Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

16)Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of

Chhattisgarh, Bilaspur for information of his Lordship.

17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.

18) All Registrars, High Court of Chhattisgarh, Bilaspur for information.

- 19)Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 20)Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.

21)Ku. Khushboo Jain, III Civil Judge Junior Division Mahasamund for information.

22) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewada/ Dhamtari /Durg/Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koria (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/Sarguja at Ambikapur / Uttar Bastar (Kanker) for information.

23) All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.

24)Additional Registrar (Judicial/D.E./Admn./Confidential/Works), High Court of Chhattisgarh, Bilaspur for information.

25)Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.

26)Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.

27) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.

28) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.

Registrar (S.C.M.S. Cell & S.W./D.E./Protocol/O/o R.G./Dispatch/ Works/Establishment/Lawazima/High Court Recruitment Cell), High Court of

Chhattisgarh, Bilaspur for information.

30)Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.

31)In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.

> (K. VINOD KUJUR) REGISTRAR GENERAL